

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
LOK SABHA UNSTARRED QUESTION NO. 2475
TO BE ANSWERED ON 13.12.2021

Complaints of Digital Currencies

2475. SHRI ANTO ANTONY:

Will the Minister of FINANCE

be pleased to state:

- (a) whether the Government has any plan to legalise the digital currency system in the country;
- (b) if so, the details thereof alongwith the steps taken by the Government in this regard;
- (c) whether the Government has noticed that complaints/cheating cases of digital currencies have been reported in the country, including the recent reports from Karnataka; and
- (d) if so, the details thereof alongwith the details of inquiry, if any, conducted in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) & (b): A Bill on the Cryptocurrency and Regulation of Official Digital Currency is under finalisation for consideration of the Cabinet.

(c) & (d): The Government does not collect data on digital currencies. However, eight cases concerning cryptocurrency related fraud are under investigation by the Directorate of Enforcement. Further, a case has also been registered by the Bangalore Zonal Unit of the Directorate of Enforcement in respect of Bitcoin. Further disclosure of information of these cases will not be in larger public interest.
